NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/203/2017

NAME OF THE PETITIONER(S)

: E. RANGA RAO

NAME OF THE RESPONDENT(S)

: THE COIMBATORE COSMOPOLITN CLUB

UNDER SECTION

: 213

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHAWKAR? Counsel for Respondent Ashabi R.- AcHORINMAR 2. K.S. Karthik Raja - Counsel for Petitioner

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that he is intending to file an application regarding the maintainability of the CP today and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 21.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-50-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)